## HIGH COURT OF SIKKIM Record of Proceedings

## WP(C) No.19 of 2025

SHEELA RAI AND OTHERS

**PETITIONERS** 

**VERSUS** 

BINITA RAI AND OTHERS

**RESPONDENTS** 

Date: 19.09.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners Mr. Sajal Sharma, Advocate.

Mr. Kazi Sangay Thupden, Advocate.

For Respondents

R-1 & 2 None present.

R-3 Mr. K. T. Tamang, Advocate.

R-4 None present.

## **ORDER**

Learned Counsel for the parties present today verbally submits that the matter has been amicably settled before the Mediation Centre, vide a Deed of Compromise dated 12-09-2025.

In view of the said settlement, nothing further remains for adjudication.

Writ Petition stands disposed of accordingly.

Pending applications, if any also stand disposed of.

Judge 19.09.2025